

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No.766/2000

Dated this Friday the 31st August, 2001.

Coram : Hon'ble Shri Justice Birendra Dikshit, Vice Chairman  
Hon'ble Shri G.C. Srivastava, Member (A)

Shri Suresh Kumar,  
198/2262, Sector VI,  
CGS Colony, Antop Hill,  
Mumbai - 400 039.

.. Applicant.

( Applicant present in person )

Vs.

1. Union of India, through  
The Secretary,  
Ministry of Surface Transport,  
Transport Bhavan,  
Sansad Marg, New Delhi-110 001.
2. The Chief Engineer & Administrator,  
Andaman Lakshadweep Harbour Works,  
Post Box No.161, Port Blair-744 101.
3. The Senior Hydrographic Surveyor,  
Minor Ports Survey Organisation,  
4th Floor, Commerce House,  
Ballard Estate, Mumbai-400001.

.. Respondents.

( Respondents by Mr.R.R. Shetty, Advocate )

O R D E R (Oral)

[ Per : Justice Birendra Dikshit, Vice Chairman ]

Suresh Kumar applicant who is present in person is identified by Mr.S.V. Kaiypale, UDC working in the Office of The Senior Hydrographic Surveyor, Minor Ports Survey Organisation Mumbai-400001. Shri R.R. Shetty, Learned Counsel appearing on behalf of the Respondents recognised the U.D.C. Suresh Kumar has filed a letter under his signature stating that he is withdrawing O.A. Therefore, we asked applicant Suresh Kumar whether he wants to withdraw his O.A. The applicant has stated that he wants to withdraw the O.A. The letter presented by applicant for withdrawal is being treated as application for withdrawal.

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2. Under the aforesaid circumstances the O.A. is dismissed as withdrawn. No order as to costs.

*G.C. Srivastava*  
( G.C. Srivastava )  
Member (A)

*B. Dikshit*  
( Birendra Dikshit )  
Vice Chairman.

H.